

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 24th June 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NAUSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes****Video Conference****24<sup>th</sup> June 2020****ORDER**

TCP/8/KOB/ 19

Learned counsel for both the parties sent an email requesting for an adjournment. List on 15.7.2020.

**Sd/-**

**Ashok Kumar Borah**  
Member (Judicial)

*15.7.20 No order. Case stands adjourned to 20/8/20 by c/o*